

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) and (b). Government has, under the Essential Commodities Act, fixed prices for the following:—

(i) Rice and Paddy, (ii) Wheat and Wheat Products, (iii) Coal and Coke, (iv) Iron and Steel, (v) Raw-cotton, (vi) Fertilizers, and (vii) Copper.

I regret all the details about the dates of relevant notifications are not very readily available. The orders by and large are already effective.

(c) Does not arise.

DANDAKARANYA DEVELOPMENT AUTHORITY

*665. SHRI LOKANATH MISRA: Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to state:

(a) whether there is any change in the functions and powers of the newly constituted Dandakaranya Development Authority and if so, what; and

(b) what are reasons for bringing about such a change?

THE MINISTER OF REHABILITATION AND MINORITY AFFAIRS (SHRI MEHR CHAND KHANNA): (a) There is no change in the powers of the newly reconstituted Dandakaranya Development Authority, but with regard to its functions, the Authority has been given a measure of autonomy and is to prepare a general five year plan and a more specific plan for the current financial year. It will prepare its own budget with the approval of the Ministry of Rehabilitation, and will be entitled to make minor adjustments within the major allocations.

(b) For the expeditious implementation of the Dandakaranya Scheme.

RE-AUDITION OF MUSIC ARTISTES OF CUTTACK STATION OF A. I. R.

*666. SHRI LOKANATH MISRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that there have been pressing demands from the listeners and artistes for re-audition of all the music artistes of the Cuttack station of the All India Radio; and

(b) if so, what action has been taken by Government on their demands?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) and (b). No, Sir; no such representation has been received by All India Radio.

दलाई लामा की हत्या का प्रयास

*६७०. श्री प्यारे लाल कुरील 'तलिब' : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को हाल ही में दलाई लामा की हत्या करने के प्रयास की घटना मालूम है; और

(ख) क्या सरकार ने दलाई लामा की सुरक्षा के लिये कोई विशेष प्रबन्ध किया है ?

†[ATTEMPT ON THE LIFE OF THE DALAI LAMA

*670. SHRI P. L. KUREEL URF TALIB: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of a recent incident in which an attempt was made on the life of the Dalai Lama; and

(b) whether Government have made any special arrangement for the security of the Dalai Lama?]

†[] English translation.

वैदेशिक-कार्य उपमंत्री (श्रीमती लक्ष्मी एन० मेनन) : (क) जी नहीं, इस तरह की कोई घटना नहीं हुई।

(ख) उनकी रक्षा के लिये जो प्रबन्ध किये गये हैं, वे पर्याप्त हैं।

†[THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) No, Sir; there was no such incident.

(b) The arrangements made for his protection are adequate.]

संयुक्त राष्ट्र संघ में हिन्दी की मान्यता

***६७५. श्री गुरुदेव गुप्त :** क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने संयुक्त राष्ट्र संघ में हिन्दी की मान्यता के लिये कोई प्रयास किये हैं, और यदि हाँ, तो उनके क्या परिणाम निकले ; और

(ख) संयुक्त राष्ट्र संघ में अन्य राष्ट्रों की कौन-कौन सी भाषाओं को मान्यता प्राप्त है ?

†[RECOGNITION OF HINDI IN U. N. O.]

***675. SHRI GURUDEV:** Will the PRIME MINISTER be pleased to state:

(a) whether Government have made any efforts for the recognition of Hindi in the United Nations Organisation and if so, with what results; and

(b) which of the languages of other nations have been recognised in the United Nations Organisation?]

वैदेशिक-कार्य उपमंत्री (श्रीमती लक्ष्मी एन० मेनन) : (क) जी नहीं। भारत सरकार ने इसका कोई यत्न नहीं किया है कि हिन्दी को संयुक्त राष्ट्र की आधिकारिक अथवा काम-चलाऊ भाषा के रूप में मान्यता मिले।

(ख) अन्तर्राष्ट्रीय न्यायालय को छोड़ कर, संयुक्त राष्ट्र की सभी संस्थाओं में आधिकारिक भाषाएं हैं—चीनी, फ्रांसीसी, अंग्रेजी, रूसी और स्पेनी। अन्तर्राष्ट्रीय न्यायालय की आधिकारिक भाषाएं हैं—फ्रांसीसी और अंग्रेजी। संयुक्त राष्ट्र की अधिकांश संस्थाओं की काम चलाऊ भाषाएं अंग्रेजी और फ्रांसीसी हैं, लेकिन महासभा तथा आर्थिक एवं सामाजिक परिषद् में स्पेनी भी एक काम चलाऊ भाषा है।

†[THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) No, Sir. The Government of India have not made any efforts for the recognition of Hindi as an official or working language of the United Nations.

(b) In all the organs of the United Nations other than the International Court of Justice, the official languages are Chinese, French, English, Russian and Spanish. The official languages of the International Court of Justice are French and English. The working languages of most of the UN bodies are English and French; however in the General Assembly and the Economic and Social Council, Spanish is also a working language.]

IMPLEMENTATION OF THE RECOMMENDATIONS OF THE JAPANESE EXPERTS ON SMALL INDUSTRIES

***676. SHRI J. C. CHATTERJI:** Will the Minister of COMMERCE AND INDUSTRY be pleased to state whether the recommendations of the Japanese experts on small industries have been implemented?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): The report of the Japanese Delegation was considered by an inter-Ministerial Committee. The Government's decisions on the Committee's recommendations are being taken.